

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :30/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/32411/2024 ARBP/47/2024	CHAUDHARY AND SONS FORGING PVT.LTD. VS STEEL AUTHORITY OF INDIA	RAJAT KUMAR PANDA VS	// ( //
2	D-ARBP/32115/2024 ARBP/48/2024	RAJESH MOHANTY CONSTRUCTION PVT. LTD.,BHUBANESWAR VS GOVERNMENT OF INDIA	S.S. RAO VS	// ( //
3	D-BLAPL/25735/2024 BLAPL/8795/2024	PARIKHITA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000464/2023
4	D-BLAPL/25738/2024 BLAPL/8796/2024	PRADEEP NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /391 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000199/2024
5	D-BLAPL/25722/2024 BLAPL/8797/2024	ALOK KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BADAGODA P.S. /212 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000377/2024
6	D-BLAPL/25503/2024 BLAPL/8798/2024	DIGAMBAR SAHU VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	//0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000038/2013
7	D-BLAPL/25710/2024 BLAPL/8799/2024	RANJIT PADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /13 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000004/2024
8	D-BLAPL/25657/2024 BLAPL/8800/2024	SANGRAM SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /198 /2022 ADJ,KODALA(Ganjam) ST/0000034/2023
9	D-BLAPL/25772/2024 BLAPL/8801/2024	BASANTA KUMAR DASH VS STATE OF ODISHA(VIG.)	DURGA PRASAD DHAL VS	CUTTACK VIGILANCE /5 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000015/2024
10	D-BLAPL/22225/2024 BLAPL/8802/2024	SANJEEB PANDA VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR TOWN /220 /2023 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir ) Spl/0000033/2023
11	D-BLAPL/25579/2024 BLAPL/8803/2024	PRABIRA KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	//0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000010/2024

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12	D-BLAPL/25805/2024 BLAPL/8804/2024	RITESH PRADHAN @ BAPUNI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MANIABANDHA /73 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000195/2024
13	D-BLAPL/25555/2024 BLAPL/8805/2024	BASANTA SATAPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /275 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000397/2024
14	D-BLAPL/25518/2024 BLAPL/8806/2024	MANAS BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /241 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000364/2024
15	D-BLAPL/25860/2024 BLAPL/8807/2024	PILU SUNA @ MADAN SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /225 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2024
16	D-BLAPL/25325/2024 BLAPL/8808/2024	MANSOOR ALLAM VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KESINGA /267 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000039/2021
17	D-BLAPL/23984/2024 BLAPL/8809/2024	SUBASH MALLICK VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagat Spl/0000005/2021
18	D-BLAPL/25863/2024 BLAPL/8810/2024	SAGAR DAS VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /464 /2023 A.D.J.,ASKA(Ganjam) ST/0000116/2024
19	D-BLAPL/25179/2024 BLAPL/8811/2024	DAITARI LAKEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /8 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000017/2022
20	D-BLAPL/25161/2024 BLAPL/8812/2024	JAYAKRUSHNA PRADHAN @ BABUNA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	JODAPADAR /145 /2024 JMFC, KANAS(Puri) GR/0000314/2024
21	D-BLAPL/25866/2024 BLAPL/8813/2024	KHILENDRA DEWANGAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /87 /2024 A.D.J.,NAWAPARA(Nuapada ) Sa/0000033/2024
22	D-BLAPL/25782/2024 BLAPL/8814/2024	ARUN KUMAR RANA VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000132/2024
23	D-BLAPL/25771/2024	BIPENDRA SINGH	AMIT PRASAD BOSE	NANDAPUR /57 /2021

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	BLAPL/8815/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/0000049/2021
24	D-BLAPL/25770/2024 BLAPL/8816/2024	AKHILA PRASAD MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	TALCHER TOWN /641 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001198/2024
25	D-BLAPL/25878/2024 BLAPL/8817/2024	BHAGABAN DAS @ BHAGABAN DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000121/2024
26	D-BLAPL/25044/2024 BLAPL/8818/2024	KHIROD SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /135 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATT GR/0000233/2023
27	D-BLAPL/25880/2024 BLAPL/8819/2024	KALIA @ PRATAP KESHARI SUNDARA @ PRATAP KISHOR SUNDARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000121/2024
28	D-BLAPL/24688/2024 BLAPL/8820/2024	PRADIP KUMAR JENA VS STATE OF ODISHA	REBATI LATA PANDA VS	BERHAMPUR CYBER CRIME /13 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000722/2024
29	D-BLAPL/21205/2024 BLAPL/8821/2024	BIKASH CHANDRA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /109 /2024 J.M.F.C.,DASPALLA(Nayagarh ) GR/0000218/2024
30	D-BLAPL/25914/2024 BLAPL/8822/2024	KABIRA @ KALPATARU ROUT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /313 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000136/2024
31	D-BLAPL/25988/2024 BLAPL/8823/2024	JINU YESHODHARAN PANIKAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BERHAMPUR TOWN /226 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000060/2024
32	D-BLAPL/23265/2024 BLAPL/8824/2024	DHRUBA KHARA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /19 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000031/2023
33	D-BLAPL/25948/2024 BLAPL/8825/2024	SHARAT KUMAR MALIK @ SARAT KUMAR MALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /607 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000919/2024
34	D-BLAPL/25829/2024 BLAPL/8826/2024	AMZAD KHAN @ AMJAD KHAN VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh

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35	D-BLAPL/25913/2024 BLAPL/8827/2024	STATE OF ODISHA CHINMAYA MISHRA VS	SUNIL KUMAR PANDA VS	TR/0000014/2024 PARLAKHEMUNDI /422 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000816/2023
36	D-BLAPL/25946/2024 BLAPL/8828/2024	STATE OF ODISHA BHASKAR SAGARIA VS	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /22 /2020 A.D.J.,JEYPORE(Koraput) CT/0000056/2024
37	D-BLAPL/25896/2024 BLAPL/8829/2024	STATE OF ODISHA MADAN MOHAN PANIGRAHI VS	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000001/2024
38	D-BLAPL/25841/2024 BLAPL/8830/2024	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	SASWAT KUMAR ACHARYA VS	SPL.TASK FORCE /8 /2022 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000001/2022
39	D-BLAPL/25919/2024 BLAPL/8831/2024	STATE OF ODISHA PRIYAJIT SWAIN VS	SAROJ KUMAR PADHI VS	PIPLI /515 /2021 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE TR/0000253/2023
40	D-BLAPL/25940/2024 BLAPL/8832/2024	STATE OF ODISHA ISRAEL NAYAK VS	DR. SIMANCHALLA RANJIT VS	ADVA /2 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000002/2023
41	D-BLAPL/25934/2024 BLAPL/8833/2024	STATE OF ODISHA AYUB ALI LASKAR VS	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
42	D-BLAPL/25930/2024 BLAPL/8834/2024	STATE OF ODISHA AYUB ALI LASKAR VS	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000494/2022
43	D-BLAPL/24862/2024 BLAPL/8835/2024	STATE OF ODISHA SHAKTIMAN @ AKHIL MAJHI VS	CHANDRA SEKHAR MISHRA VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000887/2024
44	D-BLAPL/25228/2024 BLAPL/8836/2024	STATE OF ODISHA SHYAMA BAG VS	JAYADEBA BEHERA VS	PATNAGARH /247 /2023 A.D.J,PATNAGARH(Balangir) SC/0000008/2024
45	D-BLAPL/25992/2024 BLAPL/8837/2024	STATE OF ODISHA CHIRANJIBI PRADHAN VS	MRUGANKA MAULI PATNAIK VS	KEONJHAR SADAR /441 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendrapada) GR/0001338/2024

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46	D-BLAPL/25994/2024 BLAPL/8838/2024	PINTU @ SUBHRAJIT PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALANGA /97 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000441/2024
47	D-BLAPL/25406/2024 BLAPL/8839/2024	B.MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANCHESWAR P.S. /357 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001210/2024
48	D-BLAPL/25552/2024 BLAPL/8840/2024	RASHMI RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001449/2024
49	D-BLAPL/25931/2024 BLAPL/8841/2024	AYUB ALI LASKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
50	D-BLAPL/25982/2024 BLAPL/8842/2024	ALOK KUMAR PATRA VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
51	D-BLAPL/25564/2024 BLAPL/8843/2024	UTKAL KESHARI KHUNTIA @ LULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001449/2024
52	D-BLAPL/25954/2024 BLAPL/8844/2024	GANGA @ GANGADHAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BHANJANAGAR /695 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001106/2024
53	D-BLAPL/25804/2024 BLAPL/8845/2024	DHANESWAR NAG VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	G.R.P.S. (BALANGIR) /19 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001465/2024
54	D-BLAPL/25681/2024 BLAPL/8846/2024	HASIMUDDIN MONDAL @ HASU VS STATE OF ODISHA	SK. ZAFARULLA VS	BADMAL /68 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000778/2022
55	D-BLAPL/24907/2024 BLAPL/8847/2024	NIRAKAR BARIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /276 /2023 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000029/2024
56	D-BLAPL/25655/2024 BLAPL/8848/2024	CHANDRAKANTA BAGARTY VS STATE OF ODISHA	SUSAMPAD HOTA VS	RAYAGADA G.R.P. /48 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000036/2024
57	D-BLAPL/25147/2024	MANOJ KUMAR PARIDA	JUGALA KISHORE PANDA	/ /0

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	BLAPL/8849/2024	VS STATE OF ODISHA	VS	SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000067/2024
58	D-BLAPL/25565/2024 BLAPL/8850/2024	NARESH JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /451 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000811/2024
59	D-BLAPL/26194/2024 BLAPL/8851/2024	BASANTA KALAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /557 /2024 J.M.F.C,TANGI(Khordha ) GR/0000520/2024
60	D-CMAPL/33360/2024 CMAPL/265/2024	SHAKUNTALA JENA VS COLLECTOR CUM D.M., KHURDA	ADV. VS	// ( //
61	D-CMP/31697/2024 CMP/949/2024	HRUDANANDA BISWAL VS SUKANTA BISWAL	RAJAT KU PANDA VS	// A.D.J. SALIPUR(Cuttack) Fao/0000031/2022
62	D-CMP/36938/2024 CMP/950/2024	PRADIPTA KUMAR PATEL VS SUSHAMA PATEL	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/0000128/2018
63	D-CMP/37099/2024 CMP/951/2024	SEBAK KUMAR BAG VS SANJUKTA MAHANANDIA	SUSHANTA HARICHANDAN VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CMA/0000013/2023
64	D-CMP/36943/2024 CMP/952/2024	META PRAKASH CHANDRA PATRA @ M.PRAKASH CH. PATRA VS META JYOTI PATRA	SANJAY KUMAR PRADHAN VS	// 1st ADDL CIVIL JUDGE(SD), BERHAMPU CS/0000091/2018
65	D-CMP/37252/2024 CMP/953/2024	HINDUSTAN PETROLEUM CORPORATION LTD. VS SUSHANTA KUMAR RANA	ANKITA MUKHERJI VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa IA/0000144/2024
66	D-CMP/34533/2024 CMP/954/2024	STATE BANK OF INDIA, MUNIGUDA BRANCH VS BIJAY KUMAR DALAI	AKHYAYA KUMAR MISRA VS	// A.D.J., GUNUPUR(Rayagada ) Fao/0000007/2023
67	D-CONTC/36884/2024 CONTC/6454/2024	JAGADANANDA MOHANTY VS ARAVIND AGRAWAL, IAS	KRISHNA CHANDRA SAHU VS	// ( //
68	D-CONTC/30496/2024 CONTC/6455/2024	SAROJINI ROUT VS	ADV. VS	// (

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69	D-CONTC/37006/2024 CONTC/6456/2024	ASWATHY S, I.A.S. MANMATH KUMAR SAHOO VS	BANABIHARI RAY VS	// // ()
70	D-CONTC/37043/2024 CONTC/6457/2024	ARABINDA AGRAWAL, IAS PRAFULLA KUMARI SWAIN VS	ADV. VS	// // ()
71	D-CONTC/33282/2024 CONTC/6458/2024	SUJATA PRIYADARSINI PANDA, OES SANTOSH KUMAR KANUNGO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
72	D-CONTC/37155/2024 CONTC/6459/2024	ARBIND AGARAWAL, COMMNR. CUM SECY. H.E DEPT. NAMITA NAIK VS	ADV. VS	// // ()
73	D-CONTC/37160/2024 CONTC/6460/2024	PRASANTA KUMAR PATRA, CDM AND PUBLIC HEALTH OFFICER, SUNDARGARH GAJENDRA BEHERA VS	ADV. VS	// // ()
74	D-CONTC/37211/2024 CONTC/6461/2024	PRITIPARNA MISHRA, OAS SUJIT KUMAR CHAKRABORTY VS	ADV VS	// // ()
75	D-CONTC/34994/2024 CONTC/6462/2024	ANU GARG, IAS, ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT. SUKRU BARIK VS	ADV. VS	// // ()
76	D-CONTC/37399/2024 CONTC/6463/2024	ANU GARG, IAS SARANGADHAR PALATASINGH VS	ADV. VS	// // ()
77	D-CONTC/36177/2024 CONTC/6464/2024	MANORANJAN NAYAK, DIRECTOR OF SECONDARY EDUCATION LENIN KUMAR SAHU VS	ADV VS	// // ()
78	D-CONTC/36256/2024 CONTC/6465/2024	ASWINI KUMAR MISHRA, IAS HITESH KUMAR CHALAN VS	ADV VS	// // ()
79	D-CONTC/36593/2024 CONTC/6466/2024	KARUNAKAR BHUE, D.E.O, NUAPADA JUDHISTIR SATAPATHY VS	ADV. VS	// // ()
		ASWASTHY S, I.A.S		//

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80	D-CONTC/36641/2024 CONTC/6467/2024	SANJEEB KUMAR BARIK VS PREMJIT NAYAK, OAS(SS)	ADV. VS	// 0 //
81	D-CONTC/36675/2024 CONTC/6468/2024	JITEN SAMAL VS PRAMATH KUMAR MOHANTY, G.M, S AND P HRT NALCO SMELTER PLANT	ALOK KUMAR MOHAPATRA VS	// 0 //
82	D-CONTC/36791/2024 CONTC/6469/2024	BARUN KUMAR MISHRA VS PURNA CHANDRA SETHY, DEO, MAYURBHANJ	ADV. VS	// 0 //
83	D-CONTC/36821/2024 CONTC/6470/2024	RABINDRANATH MOHANTY VS ANU GARG,DEVELOPMENT COMMNR., W.R DEPT.	SATYAPRAKASH DHAL VS	// 0 //
84	D-CONTC/36822/2024 CONTC/6471/2024	AMIT KUMAR PATEL VS DR. ARABINDA KUMAR PADHEE,P. SECY., AGRICULTURE AND F.E	SATYAPRAKASH DHAL VS	// 0 //
85	D-CONTC/36823/2024 CONTC/6472/2024	JOGENDRA BHAINSA VS ASWATHY S, SECY. S AND ME DEPT.	SATYAPRAKASH DHAL VS	// 0 //
86	D-CONTC/35444/2024 CONTC/6473/2024	DR. NIRMAL KUMAR DIXIT VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/36030/2024 CONTC/6474/2024	PUSPANJALI DAS VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/32319/2024 CONTC/6475/2024	DR. DEBA NANDAN BHOY VS ASHOK KUMAR PANDA, DIRECTOR, EMPLOYEES INSURANCE SCHEME	ADV. VS	// 0 //
89	D-CONTC/35745/2024 CONTC/6476/2024	PRABASI BEHERA VS ER. PURNA CHANDRA MOHAPATRA, EIC-CUM SECY., WORKS DEPT.	ADV. VS	// 0 //
90	D-CONTC/35753/2024 CONTC/6477/2024	PRASANNA KUMAR SAMAL VS BIJAYA KUMAR SETHI, SUPDT. ENGNR.MAHANADI BARRAGE DIVISION	ADV. VS	// 0 //
91	D-CONTC/36429/2024	MANOABHIRAM BEHERA	RANJIT SAMAL	//

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	CONTC/6478/2024	VS KALANDI SOREN, B.E.O.REMUNA	VS	() //
92	D-CONTC/36663/2024 CONTC/6479/2024	R.RAJESWAR RAO VS ARAVINDA AGRAWAL,COMMNR. CUM SECY., HIGHER EDUCATION	DINESH KUMAR PANDA VS	// () //
93	D-CONTC/36712/2024 CONTC/6480/2024	ARATI DEI VS PRASANT KUMAR MOHANTY, D.E.O,KORAPUT	ADV. VS	// () //
94	D-CONTC/36715/2024 CONTC/6481/2024	BARUNA KUMAR SAHU VS RADHAKANTA GARTIA, D.E.O,DEOGARH	ADV. VS	// () //
95	D-CONTC/32442/2024 CONTC/6482/2024	DILLIP KUMAR MOHAPATRA VS NIKHIL PAVAN KALYAN, IAS	ADV. VS	// () //
96	D-CONTC/34392/2024 CONTC/6483/2024	TABASUM KAMAL VS JUGALESWARI DASH, DIRECTOR, OBC,MINORITIES AND BACKWARD CLASSES	DURGA PRASAD JENA VS	// () //
97	D-CRLA/16162/2024 CRLA/840/2024	BIRIMA GAGARAI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KALINGA NAGAR /115 /2020 ADDL DIST AND SESSIONS JUDGE,JAIP ST/000002/2021
98	D-CRLA/24171/2024 CRLA/841/2024	SITU PANDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /130 /2013 DISTRICT & SESSIONS JUDGE,SUNDER ST/000069/2014
99	D-CRLA/25726/2024 CRLA/842/2024	JUDHISTIR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELLAGAON /28 /2024 SPL.JUDGE, CHATRAPUR (GANJAM)(G Spl/000032/2024
100	D-CRLA/25852/2024 CRLA/843/2024	NAGABANSHA NAGARJUNA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati ) SC/000070/2009
101	D-CRLA/25856/2024 CRLA/844/2024	SAKALMUKHI MADHABA@ SAKALMUKHI NILAMADHABA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati ) SC/000070/2009
102	D-CRLA/25102/2024 CRLA/845/2024	AKSHAYA PRADHAN VS	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /741 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul )

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103	D-CRLMA/22341/2024 CRLMA/150/2024	STATE OF ODISHA ANUP NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	Spl/0000042/2020 DHARAMGARH /47 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000090/2023
104	D-CRLMA/22448/2024 CRLMA/151/2024	BISWA BHUSAN BISWAL VS STATE OF ORISSA (O.P.I.D)	RAMANI KANTA PATTANAIAK VS	EOW,BHUBANESWAR /21 /2019 ( //
105	D-CRLMA/24631/2024 CRLMA/152/2024	HRUSIKESH SAHOO VS STATE OF ODISHA	ADV. VS	BANSADA /27 /2012 ( //
106	D-CRLMA/26122/2024 CRLMA/153/2024	SURENDRA NATH SETHI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	PIPLI /183 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000075/2024
107	D-CRLMA/26092/2024 CRLMA/154/2024	SURESH CHANDRA BHOLA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	CHAULIAGANJA /104 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000421/2023
108	D-CRLMA/26177/2024 CRLMA/155/2024	SURENDRA NATH SETHI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	PIPLI /141 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000067/2024
109	D-CRLMA/25594/2024 CRLMA/156/2024	DIBAKAR KHATUA VS STATE OF ODISHA	PITABMAR BEHERA VS	MAHANGA /26 /2002 ( //
110	D-CRLMC/24420/2024 CRLMC/3280/2024	PARESH JATANIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000216/2016
111	D-CRLMC/24642/2024 CRLMC/3281/2024	PRASANTA KUMAR JENA @ PASA @ PRASANT KUMAR JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARAMBA /148 /2018 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000003/2021
112	D-CRLMC/24999/2024 CRLMC/3282/2024	SRIDHAR SAHOO VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	DAITARI /34 /2003 ASST. SESSIONS JUDGE (WOMEN), KEONJHAR GR/0000915/2003
113	D-CRLMC/25636/2024 CRLMC/3283/2024	MADHUSUDAN PALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /431 /2023 J.M.F.C,TANGI(Khordha ) GR/0000380/2023

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114	D-CRLMC/25214/2024 CRLMC/3284/2024	MAHENDRA KUMAR DASH VS STATE OF ODISHA	SUBRATA MISHRA VS	KHANDAGIRI P.S. /658 /2019 SPECIAL JUDGE,BHUBANESWAR(Khor Spl/0000016/2021
115	D-CRLMC/25717/2024 CRLMC/3285/2024	SANJEEV KUMAR RAY@FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000280/2021
116	D-CRLMC/25222/2024 CRLMC/3286/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /159 /2008 J.M.F.C.,RANPUR(Nayagarh ) GR/0000158/2008
117	D-CRLMC/25642/2024 CRLMC/3287/2024	BIJAY KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	BHADRAK TOWN /396 /2021 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002706/2021
118	D-CRLMC/25522/2024 CRLMC/3288/2024	BAPU @ SOURAV SINGHSAMANTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /899 /2019 DISTRICT AND SESSIONS JUDGE,ANGU Spl/0000031/2019
119	D-CRLMC/25769/2024 CRLMC/3289/2024	PRAHALLAD MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000001/2014
120	D-CRLMC/25653/2024 CRLMC/3290/2024	KUNU ACHARYA @ NIRMAL ACHARYA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /78 /2023 J.M.F.C,BARPALLI(Bargarh ) GR/0000076/2023
121	D-CRLMC/25575/2024 CRLMC/3291/2024	MOHD. RIYAZ ALAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /1 /2023 DISTRICT & SESSIONS JUDGE,BERHAM TR/0000018/2023
122	D-CRLMC/25699/2024 CRLMC/3292/2024	TAPAN KUMAR CHHOTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 J.M.F.C,TANGI(Khordha ) ICC/0000068/2019
123	D-CRLMC/25709/2024 CRLMC/3293/2024	KAILASH GAUDA VS STATE OF ODISHA	DINESH RAY VS	MAHILA P.S.(BBSR) /63 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002486/2019
124	D-CRLMC/25868/2024 CRLMC/3294/2024	TUSHAR KANTI SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BARI /209 /2021 A.D.J.,JJPUR(Jajapur ) CT/0000006/2022
125	D-CRLMC/20803/2024	SHIV KUMAR SINGLA	SASWAT KUMAR ACHARYA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3295/2024	VS UNION OF INDIA	VS	ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000250/2018
126	D-CRLMC/23857/2024 CRLMC/3296/2024	NILAMANI TRIPATHY VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	CUTTACK VIGILANCE /29 /2003 SPECIAL COURT,CUTTACK(Cuttack) TR/0000007/2013
127	D-CRLMC/24402/2024 CRLMC/3297/2024	AJAYA KUMAR PARIDA @ AJU @ AJAY PARIDA VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /115 /2021 JMFC, BHAPUR(Nayagarh ) GR/0000105/2021
128	D-CRLMC/24948/2024 CRLMC/3298/2024	RAMA @ RAMA CHANDRA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /11 /2010 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000051/2010
129	D-CRLMC/25367/2024 CRLMC/3299/2024	GYANA RANJAN MALLIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /76 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000036/2019
130	D-CRLMC/25036/2024 CRLMC/3300/2024	ASHIS KUMAR DEBTA VS STATE OF ODISHA(VIG.)	HIMANSU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /45 /2021 A.D.J CUM SPL.JUDGE(VIG.),SAMBALP TR/0000030/2022
131	D-CRLMC/22483/2024 CRLMC/3301/2024	SOURAV SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /231 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) GR/0000494/2024
132	D-CRLMC/25386/2024 CRLMC/3302/2024	PRAHALLAD SAHU @ PAHALI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	JAGATSINGPUR /57 /1999 JMFC-GRAMA NYAYALAYA, RAGHUN GR/0000127/1999
133	D-CRLMC/25487/2024 CRLMC/3303/2024	AJIT KU KISAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KHAMAR /17 /2017 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000068/2023
134	D-CRLMC/23653/2024 CRLMC/3304/2024	BIRANCHI BEHERA @ BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	NALCO /3 /2015 A.D.J.,ANGUL(Anugul ) CT/0000066/2016
135	D-CRLMC/25776/2024 CRLMC/3305/2024	ARABINDA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /30 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000099/2023
136	D-CRLMC/23006/2024 CRLMC/3306/2024	TUKUNA@BISWAJTI PARIJA VS	PRAVAT RANJAN SUTAR VS	KENDRAPARA SADAR /23 /2020 DIST.&SESSIONS JUDGE,KENDRAPARA

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137	D-CRLMC/26063/2024 CRLMC/3307/2024	STATE OF ODISHA PRADEEP JENA @ PRADEEP KUMAR JENA VS	SUSANTA KUMAR BARAL VS	ST/0000056/2024 BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000043/2013
138	D-CRLMC/25436/2024 CRLMC/3308/2024	STATE OF ODISHA PRADIP PRADHAN VS	AMIT BISWAL VS	SHERAGADA /152 /2022 SPECIAL JUDGE ASKA(Ganjam) Spl/0000008/2022
139	D-CRLMC/25459/2024 CRLMC/3309/2024	STATE OF ODISHA JAYANT KUMAR PAL VS	SAPAN KUMAR PAL VS	KAMARDA /57 /2019 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000327/2019
140	D-CRLMC/25176/2024 CRLMC/3310/2024	STATE OF ODISHA SANJIB KUMAR SETHI VS	NISHIKANTA MISHRA VS	PIPLI /417 /2020 J.M.F.C.,PIPLI(Puri) GR/0000619/2020
141	D-CRLMC/25957/2024 CRLMC/3311/2024	STATE OF ODISHA LATIF KHAN VS	AKSHAYA KUMAR SAHOO VS	KOMNA PS /236 /2014 DIST. & SESSIONS JUDGE,NAWAPARA(O ST/0000069/2015
142	D-CRLMC/25278/2024 CRLMC/3312/2024	STATE OF ODISHA LAXMIDHAR SAHOO VS	S.S.MOHAPATRA VS	SARANAKUL /34 /2020 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000095/2020
143	D-CRLMC/25283/2024 CRLMC/3313/2024	STATE OF ODISHA M/S.SIKSHA O ANUSANDHAN, BBSR VS	AMITABH NAIK VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000038/2023
144	D-CRLMP/24507/2024 CRLMP/1244/2024	UNION OF INDIA MUKESH AGARWAL VS	BHABANI SHANKAR DASPARIDA VS	CHHENDIPADA /466 /2023 ( //
145	D-CRLMP/25534/2024 CRLMP/1245/2024	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	ASOK MOHANTY VS	BHUBANESWAR VIGILANCE /32 /2008 ( //
146	D-CRLMP/21271/2024 CRLMP/1246/2024	STATE OF ODISHA(VIG.) DIBYAJYOTI ROY VS	DEBASISH PATNAIK VS	MARSHAGHAI /492 /2023 ( //
147	D-CRLMP/25668/2024 CRLMP/1247/2024	THE PRINCIPAL SECRETARY, HOME DEPT., BBSR MANORAMA TRIPATHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADABAZAR /154 /2022 ( //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/24895/2024 CRLMP/1248/2024	RAJENDRA KUMAR BHOI VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	//0 () //
149	D-CRLMP/20947/2024 CRLMP/1249/2024	BIKASH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
150	D-CRLREV/25819/2024 CRLREV/459/2024	AMULYA KRUSHNA DHARAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 DISTRICT & SESSIONS JUDGE,SUNDER CRA/000002/2022
151	D-CRLREV/25806/2024 CRLREV/460/2024	RAJ KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI CRMC/000009/2024
152	D-EXP/36422/2024 EXP/24/2024	GITANJALI BARIK VS GOURI NAYAK, D.E.O, KEONJHAR	LALITENDU BHUYAN VS	// () //
153	D-FAO/36442/2024 FAO/411/2024	BAINSHIDHAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/000068/2021
154	D-MACA/34580/2024 MACA/877/2024	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD. BBSR VS SURJYAKANTI SETHI	PRAKASH KUMAR MOHANTY VS	// IST MACT, JAGATSINGHPUR(Jagatsingha Mac/0000033/2021
155	D-MACA/37244/2024 MACA/878/2024	THE ASSISTANT MANAGER LEGAL M/S.CHOLA MS GENERAL INSURANCE COMPANY LTD. VS PADMINI SINGH	Y.L.DUTTA VS	// IST MACT,CUTTACK(Cuttack) Mac/0000657/2021
156	D-MACA/37261/2024 MACA/879/2024	THE MANAGER LEGAL M/S TATA AIG GENERAL INSURANCE CO.LTD. VS GOLAP RANI KHUNTIA	GIRIJA PRASAD DUTTA VS	// IST MACT,CUTTACK(Cuttack) Mac/0001748/2019
157	D-MACA/37286/2024 MACA/880/2024	THE BRANCH MANAGER MAGAMA HDI GENERAL INSURANCE COMPANY LIMITED VS SURENDRA KUMAR MOHARANA	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000080/2020
158	D-MACA/35523/2024 MACA/881/2024	M/S CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS ARCHANA BARIK	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000430/2022
159	D-MACA/37291/2024	BHASKAR BHUYAN	BIRANCHI NARAYAN RATH	//

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	MACA/882/2024	VS M/S. TUAMAN INFRACTURE LTD.	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000130/2019
160	D-MATA/32425/2024 MATA/315/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000409/2019
161	D-MATA/37422/2024 MATA/316/2024	SOMANATH MISHRA VS PRAJNA PRIYADARSHINI MAHAPATRA	DIPTI RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT, SONEPUR(Sonc CP/0000449/2019
162	D-MATA/33709/2024 MATA/317/2024	MINAKETAN SAHU VS MILAN KUMAR SAHU	UMA CHARAN MISHRA VS	// JUDGE, FAMILY COURT, NABARANGPT CMA/0000001/2022
163	D-MATA/32314/2024 MATA/318/2024	ALIBHA MANDAL VS SANTOSH MANDAL	PRAJNA SARITA MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000183/2021
164	D-MATA/35757/2024 MATA/319/2024	TRIPURARI PRADHAN VS SUJATA SAHU	BIPLABA P.B. BAHALI VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000082/2022
165	D-RPFAM/36393/2024 RPFAM/248/2024	SAMBIT PATTANAİK VS JAYASHREE PATTANAİK	SUKANTA KUMAR NAYAK (2) VS	// JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000006/2024
166	D-RPFAM/37296/2024 RPFAM/249/2024	MANOJ KUMAR NAHAK VS SHRIYA SASWATI BAL	GOPAL KRISHNA NAYAK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000032/2022
167	D-RSA/32461/2024 RSA/312/2024	HEMSAGAR BAG VS THE EXECUTIVE ENGINEER TPWODL KALAHANDI EAST ELECTRICAL DIVISION (K.E.E.D)	AKASH KUMAR PATAJOSHI VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000030/2023
168	D-RSA/36154/2024 RSA/313/2024	SATYABAN MEHER VS MATYALA BHARATA MANGA BHABANI	MANAS KUMAR CHAND VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000007/2017
169	D-TRP(C)/37413/2024 TRP(C)/261/2024	MADHUSMITA SWAIN VS NATU PRADHAN	DAYANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000839/2023
170	D-TRP(C)/37417/2024 TRP(C)/262/2024	ARCHANA KARA@DASH VS	JULU KHANSAMA VS	// JUDGE, FAMILY COURT, SAMBALPUR

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171	D-TRP(C)/37496/2024 TRP(C)/263/2024	SURAJ KUMAR KARA NIHARIKA BARIK VS SATYABRATA BARIK	PABITRA KUMAR DUTTA VS	CP/0000016/2024 // CIVIL JUDGE (SD),RAIRANGAPUR(Mayur)
172	D-TRPCRL/25629/2024 TRPCRL/72/2024	NIRANJAN BADATYA VS SWARNAMALA BADATYA	KOUSIK ANANDA GURU VS	Mat/0000188/2024 //0 JUDGE FAMILY COURT,ROURKELA(Sun)
173	D-TRPCRL/25639/2024 TRPCRL/73/2024	NIRANJAN BADATYA VS SWARNAMALA BADATYA	KOUSIK ANANDA GURU VS	Crp/0000042/2024 //0 S.D.J.M.,PANPOSH(Sundargarh)
174	D-WA/37055/2024 WA/2387/2024	GOVERNING BODY OF BALIAPAL COLLEGE PHYSICAL EDUCATION, BALIAPALA,BALASORE VS STATE OF ODISHA	RUSSOMIETRA MOHAPATRA VS	// 0 //
175	D-WA/31982/2024 WA/2388/2024	KRUSHNA CHANDRA JHAPATSINGH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
176	D-WA/32363/2024 WA/2389/2024	GOLEKHA CHANDRA PANDA VS STATE OF ODISHA	ADV. VS	// 0 //
177	D-WP(C)/37249/2024 WP(C)/21443/2024	M/S MAA RAMACHANDI INFRA PVT. LTD., PURI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
178	D-WP(C)/36974/2024 WP(C)/21444/2024	RAMA CHANDRA PRADHAN VS R.T.O., BHUBANESWAR-1	SABYASACHI MISHRA VS	// 0 //
179	D-WP(C)/36282/2024 WP(C)/21445/2024	RABINDRA KUMAR KAR VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
180	D-WP(C)/36284/2024 WP(C)/21446/2024	SATYANANDA MOHANTY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
181	D-WP(C)/36987/2024 WP(C)/21447/2024	ALOK KUMAR MOHARANA VS SIPRA MOHARANA	RAJENDRA NARAYAN ROUT VS	// 0 //

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182	D-WP(C)/36285/2024 WP(C)/21448/2024	DULAL KUMAR DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
183	D-WP(C)/37178/2024 WP(C)/21449/2024	NANDAN MOHANTY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
184	D-WP(C)/37409/2024 WP(C)/21450/2024	UNION OF INDIA VS M/S TIRUPATI STATIONERY PVT. LTD., KANPUR NAGAR	DIPTI RANJAN BHOKTA VS	// 0 //
185	D-WP(C)/36501/2024 WP(C)/21451/2024	PARASMITA BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	D-WP(C)/36800/2024 WP(C)/21452/2024	BHUDEB RANA @ BHUDEV CHANDRA RANA VS SECY IN CHARGE, THE BALASORE CO-OPERATIVE URBAN BANK LTD., BALASORE	JAJATI KESHARI KHUNTIA VS	// 0 //
187	D-WP(C)/33530/2024 WP(C)/21453/2024	NIRAKAR BHOI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
188	D-WP(C)/36929/2024 WP(C)/21454/2024	PRAKASH CHANDRA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
189	D-WP(C)/36807/2024 WP(C)/21455/2024	THE GOVERNING BODY OF SABITRI GOPAL HIGHER SECONDARY SCHOOL, SUNDERGARH VS STATE OF ODISHA	RAM KUMAR BALASAMANTA VS	// 0 //
190	D-WP(C)/34889/2024 WP(C)/21456/2024	LALA SAURABH VERMA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SYAMALENDU PATNAIK VS	// 0 //
191	D-WP(C)/36730/2024 WP(C)/21457/2024	RAJASHREE MAHAPATRA VS COMNR-CUM-SECY TO THE GOVT OF DEPT. OF STEEL AND MINES, ODISHA, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
192	D-WP(C)/36826/2024 WP(C)/21458/2024	MAHESWETA MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
193	D-WP(C)/37097/2024	SUNIL KUMAR NAHAK	SANJIBANI MISHRA	//

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	WP(C)/21459/2024	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/35948/2024 WP(C)/21460/2024	DAITARI BEHERA VS THE ADDITIONAL CT AND GST OFFICER, CUTTACK-2	BHABANI PRASAD MOHANTY VS	// 0 //
195	D-WP(C)/36857/2024 WP(C)/21461/2024	SANSARA NAG VS POST MASTER GENERAL SAMBALPUR	TIKERAM MEHER VS	// 0 //
196	D-WP(C)/36858/2024 WP(C)/21462/2024	ASKA COOPERATIVE CENTRAL BANK LTD., GANJAM VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, BERHAMPUR	BAIJAYANTI MOHANTY VS	// 0 //
197	D-WP(C)/36240/2024 WP(C)/21463/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SAMBHRAM DAS VS	// 0 //
198	D-WP(C)/37175/2024 WP(C)/21464/2024	SANGHAMITRA PATTANAİK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
199	D-WP(C)/36250/2024 WP(C)/21465/2024	RUDRA PRASAD DAS VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
200	D-WP(C)/36863/2024 WP(C)/21466/2024	ASKA COOPERATIVE CENTRAL BANK LTD., GANJAM VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BERHAMPUR	BAIJAYANTI MOHANTY VS	// 0 //
201	D-WP(C)/36926/2024 WP(C)/21467/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/33897/2024 WP(C)/21468/2024	SASMITA SAHOO VS UNION OF INDIA	BIJAYA KUMAR ROUSTRAY VS	// 0 //
203	D-WP(C)/36868/2024 WP(C)/21469/2024	SURENDRA NATH MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
204	D-WP(C)/37316/2024 WP(C)/21470/2024	DEBENDRA KUMAR SAHU VS	SUKANTA KUMAR MISHRA VS	// 0

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205	D-WP(C)/36904/2024 WP(C)/21471/2024	STATE OF ODISHA GOVERING BODY OF KOTPAD COLLEGE, KOTPAD VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/36930/2024 WP(C)/21472/2024	STATE OF ODISHA ROHITA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
207	D-WP(C)/36653/2024 WP(C)/21473/2024	STATE OF ODISHA BHAGYA LAKSMI NAYAK VS	SAPAN KUMAR PAL VS	// // 0
208	D-WP(C)/36933/2024 WP(C)/21474/2024	STATE OF ODISHA UMAKANTA SENAPATI VS	KUNAL KUMAR SWAIN VS	// // 0
209	D-WP(C)/36710/2024 WP(C)/21475/2024	STATE OF ODISHA BRAJENDU @ BRAJENDRA MOHAPATRA VS	NIRANJAN LENKA VS	// // 0
210	D-WP(C)/37204/2024 WP(C)/21476/2024	COLLECTOR, MAYURBHANJ NARENDRA KUMAR MISHRA VS	SITANSU MOHAN SINGH VS	// // 0
211	D-WP(C)/36913/2024 WP(C)/21477/2024	STATE OF ODISHA MAHAVIR COLLEGE OF NURSING, BARGARH VS	BIRAJA PRASANNA DAS VS	// // 0
212	D-WP(C)/29663/2024 WP(C)/21478/2024	STATE OF ODISHA DR. JENEETA BAA VS	ALOK KUMAR MOHAPATRA VS	// // 0
213	D-WP(C)/36934/2024 WP(C)/21479/2024	STATE OF ODISHA BASANTA KUMAR BARIK VS	KUNAL KUMAR SWAIN VS	// // 0
214	D-WP(C)/37205/2024 WP(C)/21480/2024	STATE OF ODISHA RAMESH KUMAR PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0
215	D-WP(C)/36914/2024 WP(C)/21481/2024	STATE OF ODISHA PRASAD NAGABANSA VS	RAMDAS ACHARY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/36936/2024 WP(C)/21482/2024	ADWAITA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
217	D-WP(C)/37207/2024 WP(C)/21483/2024	SRIDHARNATH SHARMA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	D-WP(C)/36325/2024 WP(C)/21484/2024	M/S. BHARATI KUMAR PATRA, GANJAM VS STATE TAX OFFICER, BHANJANAGAR	SANTOSH KUMAR MAHANTY VS	// 0 //
219	D-WP(C)/37127/2024 WP(C)/21485/2024	DEBANANDA PRADHAN VS TAHASILDAR CUM LAND ACQUISITION OFFICER (N.H.6(49)), DEOGARH	SUBHASISH SATAPATHY VS	// 0 //
220	D-WP(C)/37208/2024 WP(C)/21486/2024	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/31926/2024 WP(C)/21487/2024	UDHABA CHANDRA PRADHAN VS COMNR-CUM-SECY, DEPT. OF HIGHER EDUCATION, BBSR	ALEKHA CHANDRA TRIPATHY VS	// 0 //
222	D-WP(C)/34838/2024 WP(C)/21488/2024	GANESWAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
223	D-WP(C)/37131/2024 WP(C)/21489/2024	SNIGDHA MOHANTY VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
224	D-WP(C)/36378/2024 WP(C)/21490/2024	SAMARENDRA PANDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
225	D-WP(C)/37157/2024 WP(C)/21491/2024	KIRTI RANJAN BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
226	D-WP(C)/37529/2024 WP(C)/21492/2024	DR. SUVASIS SAMAL VS STATE OF ORISSA	KAJAL SAHOO VS	// 0 //
227	D-WP(C)/32505/2024	GURUNATH BEHERA	RABINDRA KUMAR PATNAIK	//

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	WP(C)/21493/2024	VS	VS	0
		ADDL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//
228	D-WP(C)/36803/2024	MANAGING COMMITTEE OF DURGAPUR VIDYAPITHA, MAYURBHANJ	JAJATI KESHARI KHUNTIA	//
	WP(C)/21494/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/33027/2024	GURUDEV SINGH	BHARAT KUMAR MISHRA	//
	WP(C)/21495/2024	VS	VS	0
		ADDL. TAHASILDAR, ROURKELA, SUNDERGARH		//
230	D-WP(C)/36402/2024	DEBRAJ PADHAN	DILLIP KUMAR SAHU	//
	WP(C)/21496/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/37528/2024	DR.SADASAIV PANDA	KAJAL SAHOO	//
	WP(C)/21497/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/36853/2024	BIJAYARAM DAS	PRASANTA KUMAR MISHRA	//
	WP(C)/21498/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/36521/2024	AMARA KUMAR BEHERA	DIGAMBARA MISHRA	//
	WP(C)/21499/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/36522/2024	AMAR KUMAR BEHERA	DIGAMBARA MISHRA	//
	WP(C)/21500/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/36739/2024	MINARVA DAS	SUJATA DASH	//
	WP(C)/21501/2024	VS	VS	0
		STATE OF ORISSA		//
236	D-WP(C)/36906/2024	SUSILA DEVI COLLEGE OF NURSING, NUAPADA	BIRAJA PRASANNA DAS	//
	WP(C)/21502/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/36677/2024	LAXMIPRIYA HALDAR	SADASIVA PATRA (1)	//
	WP(C)/21503/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/36856/2024	RAMAKRUSHNA DIKHIT	PRASANTA KUMAR MISHRA	//
	WP(C)/21504/2024	VS	VS	0

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239	D-WP(C)/36909/2024 WP(C)/21505/2024	STATE OF ODISHA GURU PRASAD SETHY VS	BIRAJA PRASANNA DAS VS	// // ()
240	D-WP(C)/36839/2024 WP(C)/21506/2024	STATE OF ODISHA DEBRAJ @ DEBRAJ BEHERA VS	GOKULANANDA SAHU VS	// // ()
241	D-WP(C)/36678/2024 WP(C)/21507/2024	STATE OF ODISHA SOUMYA RANJAN DASH VS	PARTHA SARATHI DAS VS	// // ()
242	D-WP(C)/37133/2024 WP(C)/21508/2024	STATE OF ODISHA NISITH RANJAN BEHERA VS	BAIDHAR SAHOO VS	// // ()
243	D-WP(C)/36865/2024 WP(C)/21509/2024	REGISTRAR, COOPERATIVE SOCIETIES ODISHA KUMUDINI PATRO VS	ASHOK KUMAR DAS VS	// // ()
244	D-WP(C)/36869/2024 WP(C)/21510/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , JHUNU PATRA VS	ASHOK KUMAR DAS VS	// // ()
245	D-WP(C)/33218/2024 WP(C)/21511/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , SHYAM SOGODIA @ SHYAM SAGADIA VS	SHANTI PRAKASH MOHANTY VS	// // ()
246	D-WP(C)/33046/2024 WP(C)/21512/2024	STATE OF ODISHA HARSH KUMAR PRIMUS LAKRA VS	BHARAT KUMAR MISHRA VS	// // ()
247	D-WP(C)/36870/2024 WP(C)/21513/2024	STATE OF ODISHA MAHENDRA KUMAR PATRA VS	SURESH KUMAR JENA VS	// // ()
248	D-WP(C)/37134/2024 WP(C)/21514/2024	THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH DIPTI RANJAN DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()
249	D-WP(C)/36874/2024 WP(C)/21515/2024	STATE OF ODISHA M.D.ISAD @ MD.IRSAD KHAN VS	SURESH KUMAR JENA VS	// // ()
		THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH		//

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250	D-WP(C)/33578/2024 WP(C)/21516/2024	AMULYA KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
251	D-WP(C)/37166/2024 WP(C)/21517/2024	MANAS RANJAN NAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
252	D-WP(C)/36878/2024 WP(C)/21518/2024	TANBIR ALAM VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
253	D-WP(C)/36618/2024 WP(C)/21519/2024	BIDYADEVI AGRAWAL VS AURTHORISED OFFICER, PUNJAB NATIONAL BANK, BBSR	NALINI KANTA DASH VS	// 0 //
254	D-WP(C)/35337/2024 WP(C)/21520/2024	SANTANU ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
255	D-WP(C)/36881/2024 WP(C)/21521/2024	MD. ZAFAR ALAM VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	BIKRAM PARIJA VS	// 0 //
256	D-WP(C)/37171/2024 WP(C)/21522/2024	THE SECY, DEPTT. OF WATER RESOURCES, ODISHA. VS MINA DAS	SUKUMAR GHOSH, A.G.A. VS	// 0 //
257	D-WP(C)/36871/2024 WP(C)/21523/2024	RABINDRA KUMAR SAHU VS ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
258	D-WP(C)/36887/2024 WP(C)/21524/2024	BHUBAN PRASAD SINGH VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARGH	SURESH KUMAR JENA VS	// 0 //
259	D-WP(C)/37170/2024 WP(C)/21525/2024	SAMPATI PADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
260	D-WP(C)/34278/2024 WP(C)/21526/2024	PARAMANANDA PAHANTASINGH VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
261	D-WP(C)/35378/2024	DIBAS KUMAR SAHU	DILLIP KUMAR SAHU	//

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	WP(C)/21527/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36900/2024 WP(C)/21528/2024	PRAFULLA KUMAR SAHU @PRAFULLA SAHU VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// 0 //
263	D-WP(C)/37262/2024 WP(C)/21529/2024	PRATYUSH KUMAR MOHANTY VS R.T.O., KEONJHAR	DILLIP KUMAR SAHOO VS	// 0 //
264	D-WP(C)/36796/2024 WP(C)/21530/2024	PRAVANJAN MOHANTY VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUTOMS, NORTH BLOCK, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
265	D-WP(C)/30060/2024 WP(C)/21531/2024	BAIJAYANTI KUJUR VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
266	D-WP(C)/35497/2024 WP(C)/21532/2024	SURENDRA BHATTA VS IIC, BALIPATANA POLICE STATION, PURI	RAMAKANTA DAS VS	// 0 //
267	D-WP(C)/37263/2024 WP(C)/21533/2024	NITISH KUMAR MOHANTY VS R.T.O., KEONJHAR	DILLIP KUMAR SAHOO VS	// 0 //
268	D-WP(C)/35589/2024 WP(C)/21534/2024	RABINDRANATH BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
269	D-WP(C)/30052/2024 WP(C)/21535/2024	ARCHANA RANI KAR VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
270	D-WP(C)/36952/2024 WP(C)/21536/2024	DURLABHI KHAMARI VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //
271	D-WP(C)/37560/2024 WP(C)/21537/2024	GANGPUR ITC, SUNDERGARH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
272	D-WP(C)/37555/2024 WP(C)/21538/2024	SWAMI NIGAMANANDA ITC, CUTTACK VS	ARUPANANDA GOSWAMY VS	// 0

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273	D-WP(C)/33700/2024 WP(C)/21539/2024	STATE OF ODISHA ARUN KUMAR LENKA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// // ()
274	D-WP(C)/36970/2024 WP(C)/21540/2024	ALOK KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
275	D-WP(C)/37073/2024 WP(C)/21541/2024	RSL OVERSEAS LLP, KOLKATA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// ()
276	D-WP(C)/37335/2024 WP(C)/21542/2024	GOPINATH PUHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// ()
277	D-WP(C)/36935/2024 WP(C)/21543/2024	SUMATI MANI SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
278	D-WP(C)/30070/2024 WP(C)/21544/2024	ATISH BISWAL VS STATE OF ODISHA	ASISH MISHRA VS	// ()
279	D-WP(C)/36940/2024 WP(C)/21545/2024	SUBHADRA SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// ()
280	D-WP(C)/37337/2024 WP(C)/21546/2024	GAUTAM PUHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// ()
281	D-WP(C)/33759/2024 WP(C)/21547/2024	RAJKISHORE BHOI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
282	D-WP(C)/37147/2024 WP(C)/21548/2024	BIDYADHAR PALEI @ PALAI VS STATE OF ORISSA	TAPAN JYOTI PANI VS	// ()
283	D-WP(C)/36946/2024 WP(C)/21549/2024	GENERAL MANAGER, (SECURITY), MAHANADI COAL FIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// ()

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284	D-WP(C)/35592/2024 WP(C)/21550/2024	KUNI SAHU VS ADDL COMMISSIONER OF SURVEY , SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
285	D-WP(C)/30149/2024 WP(C)/21551/2024	SAMSUL AREFIN VS COMMNR-CUM SECY, S AND ME DEPT	RAMESH CHANDRA MISHRA VS	// 0 //
286	D-WP(C)/30153/2024 WP(C)/21552/2024	AKSHAYA KUMAR SINGH VS COMMNR CUM SECY, S AND ME. DEPT, BBSR	RAMESH CHANDRA MISHRA VS	// 0 //
287	D-WP(C)/33761/2024 WP(C)/21553/2024	SANTANU KUMAR HOTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/36242/2024 WP(C)/21554/2024	RAJENDRA KUMAR MALLICK VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
289	D-WP(C)/37358/2024 WP(C)/21555/2024	RAJ KAMAL MISHRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR	BIKASH JENA VS	// 0 //
290	D-WP(C)/36260/2024 WP(C)/21556/2024	ANATH KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
291	D-WP(C)/30527/2024 WP(C)/21557/2024	SANTOSH KUMAR NEMALAPURI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
292	D-WP(C)/29944/2024 WP(C)/21558/2024	PROMILA TETE VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
293	D-WP(C)/33776/2024 WP(C)/21559/2024	BAIKUNTHANATH SETHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
294	D-WP(C)/37059/2024 WP(C)/21560/2024	GAJAPATI BHOI VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	B Aidhar Sahoo VS	// 0 //
295	D-WP(C)/30535/2024	SIBA PRASAD PRADHAN	ASISH MISHRA	//

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	WP(C)/21561/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30036/2024 WP(C)/21562/2024	SACHIKANTA BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
297	D-WP(C)/36620/2024 WP(C)/21563/2024	BABAJI CHARAN DAS VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
298	D-WP(C)/31235/2024 WP(C)/21564/2024	ALONE TRUST , GANJAM VS THE UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
299	D-WP(C)/30079/2024 WP(C)/21565/2024	CHINTAMANI KISHAN VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
300	D-WP(C)/30187/2024 WP(C)/21566/2024	LOKANATH SWAIN VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/34284/2024 WP(C)/21567/2024	BANDITA SINGH VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
302	D-WP(C)/37201/2024 WP(C)/21568/2024	LEENA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
303	D-WP(C)/30660/2024 WP(C)/21569/2024	SARAT KUMAR PANIGRAHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
304	D-WP(C)/31390/2024 WP(C)/21570/2024	ASHISH KAPOOR VS THE SECRETARY , ROURKELA DEVELOPMENT AUTHORITY , SUNDERGAR	BHASKAR CHANDRA PANDA VS	// 0 //
305	D-WP(C)/32230/2024 WP(C)/21571/2024	ADHUNIK METALIKS LTD., SUNDARGARH VS OFFICE OF THE COMNR, GST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE	SASWAT KUMAR ACHARYA VS	// 0 //
306	D-WP(C)/35292/2024 WP(C)/21572/2024	BAIDAYANATH SAHU VS	TRILOCHAN PANIGRAHI VS	// 0

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307	D-WP(C)/37453/2024 WP(C)/21573/2024	STATE OF ODISHA SOUMYA MISHRA VS STATE BANK OF INDIA	SURYAKANTA DASH VS	// // ()
308	D-WP(C)/36832/2024 WP(C)/21574/2024	BIRANCHI NARAYAN RAY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
309	D-WP(C)/37448/2024 WP(C)/21575/2024	SHIBA PRASAD MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	// ()
310	D-WP(C)/29687/2024 WP(C)/21576/2024	RASMITA DASH VS STATE OF ODISHA	ASISH MISHRA VS	// ()
311	D-WP(C)/36835/2024 WP(C)/21577/2024	DR. NIRANJAN ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
312	D-WP(C)/33861/2024 WP(C)/21578/2024	GHANASHYAMA BIJULI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// ()
313	D-WP(C)/37381/2024 WP(C)/21579/2024	M/S JASODA NURSING SCHOOL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()
314	D-WP(C)/32519/2024 WP(C)/21580/2024	PANCHANAN MOHARANA VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// ()
315	D-WP(C)/37087/2024 WP(C)/21581/2024	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// ()
316	D-WP(C)/36269/2024 WP(C)/21582/2024	BRAJAHARI PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
317	D-WP(C)/37216/2024 WP(C)/21583/2024	EVERMATE INSTITUTE MEDICAL SCIENCE, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()

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318	D-WP(C)/36301/2024 WP(C)/21584/2024	SUBHASHREE NAINA PRIYADARSHANI @ NAINA PRIYADARSHANI GOUDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
319	D-WP(C)/35461/2024 WP(C)/21585/2024	RAJIB KUMAR SINGH VS THE CHAIRMAN STEEL AUTHORITY OF INDIA LTD, ISPAT BHAVAN	GOKULANANDA PADHI VS	// 0 //
320	D-WP(C)/36441/2024 WP(C)/21586/2024	DEBA KORKORA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
321	D-WP(C)/36115/2024 WP(C)/21587/2024	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
322	D-WP(C)/36015/2024 WP(C)/21588/2024	ASHOK KUMAR MOHANTY VS PRESIDENT,NATIONAL WATER DEVELOPMENT AGENCY , NEW DELHI	SWAPNA KUMAR OJHA VS	// 0 //
323	D-WP(C)/35705/2024 WP(C)/21589/2024	SANJEBA KUMAR PATNAIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
324	D-WP(C)/36682/2024 WP(C)/21590/2024	KHETRABASI DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
325	D-WP(C)/35593/2024 WP(C)/21591/2024	SAILABALA MOHANTY VS ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
326	D-WP(C)/33213/2024 WP(C)/21592/2024	BARAGAON NURSING COLLEGE, MALKANGIRI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
327	D-WP(C)/37729/2024 WP(C)/21593/2024	POTNUR RAMA CHANDRA PRUSTY VS FINANCE DEPT. GOVT OF ODISHA	TEJASMITA MOHAPATRA VS	// 0 //
328	D-WP(C)/37180/2024 WP(C)/21594/2024	UNION OF INDIA VS ASITA KUMAR NAYAK	BIMBISAR DASH, SR.P.C. VS	// 0 //
329	D-WP(C)/37471/2024	M/S JASODA NURSING SCHOOL, SONEPUR	SUBHANKAR ROUT	//

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	WP(C)/21595/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/28615/2024 WP(C)/21596/2024	PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SASHIBHUSAN DAS VS	// 0 //
331	D-WP(C)/36120/2024 WP(C)/21597/2024	PUSPANGINI JOSHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
332	D-WP(C)/37743/2024 WP(C)/21598/2024	MALAYA KUMAR BISOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
333	D-WP(C)/37336/2024 WP(C)/21599/2024	UMAKANTA PANDA VS ADEIT PRASAD DAS	PRATYUSHA NAIDU VS	// 0 //
334	D-WP(C)/36617/2024 WP(C)/21600/2024	PRAVAKAR NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
335	D-WP(C)/36844/2024 WP(C)/21601/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
336	D-WP(C)/32783/2024 WP(C)/21602/2024	KISHORE CHANDRA DIXIT VS STATE OF ODISHA	DILIP KUMAR PATNAIK VS	// 0 //
337	D-WP(C)/35670/2024 WP(C)/21603/2024	SUNITA KUMARI PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
338	D-WP(C)/37312/2024 WP(C)/21604/2024	GANAKABI BAISHNAB PANI ITC, CUTTACK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
339	D-WP(C)/37270/2024 WP(C)/21605/2024	MR.DEEPAK KUMAR PATRA VS CANARA BANK, BANGALORE	ANIRUDHA SANGNARIA VS	// 0 //
340	D-WP(C)/36988/2024 WP(C)/21606/2024	RAM SABAR VS	PRASANNA KUMAR SAHOO VS	// 0

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341	D-WP(C)/36407/2024 WP(C)/21607/2024	STATE OF ODISHA NUTAN KUMAR RAY MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// // 0 //
342	D-WP(C)/35323/2024 WP(C)/21608/2024	JITEN KUMAR ROUSTRAY VS ADDL CHIEF SECRETARY TO GOVT OF ODISHA	LALATENDU SAMAL VS	// 0 //
343	D-WP(C)/37051/2024 WP(C)/21609/2024	M/S.RASMITA BEHERA , CUTTACK VS ADDL.COMMNR. OF STATE TAX (APPEAL), CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
344	D-WP(C)/35781/2024 WP(C)/21610/2024	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
345	D-WP(C)/30887/2024 WP(C)/21611/2024	SUDHIRA KUMAR MOHANTY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
346	D-WP(C)/36696/2024 WP(C)/21612/2024	SUDHIR PATEL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
347	D-WP(C)/37053/2024 WP(C)/21613/2024	M/S.RASMITA BEHERA, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
348	D-WP(C)/37016/2024 WP(C)/21614/2024	DIBAKAR GOUDA VS STATE OF ORISSA	SAROJA KANTA SAMAL VS	// 0 //
349	D-WP(C)/37461/2024 WP(C)/21615/2024	ARCHANA PATTNAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
350	D-WP(C)/33016/2024 WP(C)/21616/2024	EESHWAR CHANDRA TRIPATHY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// 0 //
351	D-WP(C)/37551/2024 WP(C)/21617/2024	M/S SHREE BALAJI TRADERS VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //

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352	D-WP(C)/37106/2024 WP(C)/21618/2024	NAVAL KISHORE BUBNA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
353	D-WP(C)/33137/2024 WP(C)/21619/2024	CHAMPA SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
354	D-WP(C)/37210/2024 WP(C)/21620/2024	P.VIVEK VS C.M.D. AND CEO INDIAN BANK, CHENNAI	RAJAKISHORE SAHOO VS	// 0 //
355	D-WP(C)/35498/2024 WP(C)/21621/2024	GAJENDRA PRASAD KAMILA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
356	D-WP(C)/33295/2024 WP(C)/21622/2024	BARADA PRASAD ROUSTRAY VS REGISTRAR CENTRAL UNIVERSITY OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
357	D-WP(C)/33306/2024 WP(C)/21623/2024	PADMALOCHAN SWAIN VS REGISTRAR CENTRAL UNIVERSITY OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
358	D-WP(C)/35864/2024 WP(C)/21624/2024	SAROJA KANTA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
359	D-WP(C)/33349/2024 WP(C)/21625/2024	SUBASISH BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
360	D-WP(C)/36381/2024 WP(C)/21626/2024	JOGENDRA NAYAK VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
361	D-WP(C)/36021/2024 WP(C)/21627/2024	PIYUSH KUMAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
362	D-WP(C)/36051/2024 WP(C)/21628/2024	SAGAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
363	D-WP(C)/37375/2024	DINABANDHU JENA	PRAMOD KUMAR NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21629/2024	VS THE VICE CHANCELLOR,UTKAL UNIVERSITY	VS	() //
364	D-WP(C)/36762/2024 WP(C)/21630/2024	ABHIJEET GHOSAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// () //
365	D-WP(C)/36389/2024 WP(C)/21631/2024	DOLAMANI SAHU VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// () //
366	D-WP(C)/36055/2024 WP(C)/21632/2024	ANATH KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //
367	D-WP(C)/36135/2024 WP(C)/21633/2024	KRUPASINDHU BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// () //
368	D-WP(C)/36608/2024 WP(C)/21634/2024	ASHOK KUMAR PATI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// () //
369	D-ABLAPL/25574/2024 ABLAPL/9462/2024	KARMESWAR PATRA VS STATE OF ODISHA	PIYUSH PANDA VS	//0 () //
370	D-ABLAPL/25854/2024 ABLAPL/9463/2024	JULIA @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /37 /2024 () //
371	D-ABLAPL/23471/2024 ABLAPL/9464/2024	RABINARAYAN MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	//0 () //
372	D-ABLAPL/25838/2024 ABLAPL/9465/2024	PRASANNA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /127 /2024 () //
373	D-ABLAPL/24017/2024 ABLAPL/9466/2024	PRADEEP KUMAR MALIK @ BAPUN VS STATE OF ODISHA	USHARANI PATI VS	SORO /113 /2021 () //
374	D-ABLAPL/25723/2024 ABLAPL/9467/2024	RAMAKANTA MALLIK VS	AMULYA RATNA PANDA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur )

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375	D-ABLAPL/25757/2024 ABLAPL/9468/2024	STATE OF ODISHA PITAMBAR SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	ICC/0000219/2012 HINJILI /475 /2023 ( //
376	D-ABLAPL/24848/2024 ABLAPL/9469/2024	PAPU BISWAL @ DEBADATTA BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BALUGAON P.S. /236 /2024 ( //
377	D-ABLAPL/25766/2024 ABLAPL/9470/2024	STATE OF ODISHA UJJWALLA SINGH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /209 /2024 ( //
378	D-ABLAPL/25855/2024 ABLAPL/9471/2024	STATE OF ODISHA PADMINI DASH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /183 /2019 ( //
379	D-ABLAPL/25646/2024 ABLAPL/9472/2024	STATE OF ODISHA KAHAR @ KEHERA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2023 ( //
380	D-ABLAPL/25680/2024 ABLAPL/9473/2024	STATE OF ODISHA NIRANJAN MAHANI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BASUDEVPUR /567 /2024 ( //
381	D-ABLAPL/25884/2024 ABLAPL/9474/2024	STATE OF ODISHA DASARATHI BEHERA @ DAS BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /189 /2024 ( //
382	D-ABLAPL/25640/2024 ABLAPL/9475/2024	STATE OF ODISHA RAMAKANT SAHOO VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	CHANDABALI /382 /2024 ( //
383	D-ABLAPL/25690/2024 ABLAPL/9476/2024	STATE OF ODISHA BRAJESH @ BIJESH BISWAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /613 /2024 ( //
384	D-ABLAPL/25979/2024 ABLAPL/9477/2024	STATE OF ODISHA SUNITA NAIK @ SUNI DEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh ) ICC/0000032/2013
385	D-ABLAPL/25980/2024 ABLAPL/9478/2024	STATE OF ODISHA JAGANNATH SAHOO VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	JAKHAPURA /120 /2024 ( //

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386	D-ABLAPL/25981/2024 ABLAPL/9479/2024	BULU SAHOO @ BULU SAHU VS STATE OF ODISHA	SATYABRATA DASH VS	GANIA /78 /2024 () //
387	D-ABLAPL/25932/2024 ABLAPL/9480/2024	TULIA ROUT @ BHAGIRATHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /56 /2007 () //
388	D-ABLAPL/25985/2024 ABLAPL/9481/2024	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	JAKHAPURA /120 /2024 () //
389	D-ABLAPL/25997/2024 ABLAPL/9482/2024	JAYANTA SAHOO @ GUTIA VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /364 /2024 () //
390	D-ABLAPL/25700/2024 ABLAPL/9483/2024	BINOD KISKU VS STATE OF ODISHA	ANIRUDHA DAS VS	KANKADAHAD /150 /2024 () //
391	D-ABLAPL/25724/2024 ABLAPL/9484/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /57 /2021 () //
392	D-ABLAPL/24871/2024 ABLAPL/9485/2024	GOKULANANDA MOHAPATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /270 /2024 () //
393	D-ABLAPL/26013/2024 ABLAPL/9486/2024	SAMIR CHANDRA DAS @ AKASH DAS VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	MARKAT NAGAR /148 /2024 () //
394	D-ABLAPL/25761/2024 ABLAPL/9487/2024	ADITYA PRASAD SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI /475 /2023 () //
395	D-ABLAPL/25656/2024 ABLAPL/9488/2024	BHIMASENA @ UMESH CHANDRA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /41 /2021 () //
396	D-ABLAPL/25831/2024 ABLAPL/9489/2024	SANATAN JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BALIANTA P.S. /342 /2024 () //
397	D-ABLAPL/25907/2024	SOUMYA RANJAN DAS	AMLAN SHAKTI PAUL	JANKIA P.S. /278 /2024

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	ABLAPL/9490/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/23130/2024 ABLAPL/9491/2024	SANJUKTA BEHERA VS STATE OF ODISHA	SWATIREKHA JENA VS	INFOCITY PS /155 /2018 () //
399	D-ABLAPL/25737/2024 ABLAPL/9492/2024	TRILOCHAN SWAIN@MANTU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /323 /2024 () //
400	D-ABLAPL/25883/2024 ABLAPL/9493/2024	G NILAKANTHA DORA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 () //
401	D-ABLAPL/24466/2024 ABLAPL/9494/2024	SWARNA PANI @ SWARNALATA PANI VS STATE OF ODISHA	REENA NAYAK VS	JAJPUR TOWN /326 /2024 () //
402	D-ABLAPL/25773/2024 ABLAPL/9495/2024	ANSHUMAN NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KOREI /166 /2024 () //
403	D-ABLAPL/25886/2024 ABLAPL/9496/2024	G. RAJESH DORA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 () //
404	D-ABLAPL/25788/2024 ABLAPL/9497/2024	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /314 /2024 () //
405	D-ABLAPL/25912/2024 ABLAPL/9498/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /285 /2024 () //
406	D-ABLAPL/25807/2024 ABLAPL/9499/2024	BALIA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /127 /2024 () //
407	D-ABLAPL/25916/2024 ABLAPL/9500/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /283 /2024 () //
408	D-ABLAPL/25890/2024 ABLAPL/9501/2024	SOUMYA RANJAN DAS VS	AMLAN SHAKTI PAUL VS	JANKIA P.S. /279 /2024 ()

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409	D-ABLAPL/25836/2024 ABLAPL/9502/2024	STATE OF ODISHA AMAR BIJAY SETHI VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /322 /2024 ()
410	D-ABLAPL/25923/2024 ABLAPL/9503/2024	STATE OF ODISHA JHARI MALIK @ JHARIA VS	SARFARAZ AHMED VS	// KHANDAGIRI P.S. /218 /2012 ()
411	D-ABLAPL/26131/2024 ABLAPL/9504/2024	STATE OF ODISHA PRATIMA BEHERA VS	UPENDRA KUMAR SAMAL VS	// BHUBANESWAR VIGILANCE /18 /2024 ()
412	D-ABLAPL/25011/2024 ABLAPL/9505/2024	STATE OF ODISHA(VIG.) SUSANT KUMAR SAHOO VS	RAJALAXMI BISWAL VS	// GOPALPRASAD /241 /2024 ()
413	D-ABLAPL/25246/2024 ABLAPL/9506/2024	STATE OF ODISHA ASISH KUMAR PATTANAİK @ AMAN PATTANAİK VS	SIVA SANKAR CHAINI VS	// PAHALA /348 /2024 ()
414	D-ABLAPL/26159/2024 ABLAPL/9507/2024	STATE OF ODISHA BHAGIRATHI PALEI VS	AMITAV TRIPATHY VS	// SARANAKUL /27 /2017 ()
415	D-ABLAPL/26160/2024 ABLAPL/9508/2024	STATE OF ODISHA NIRANJAN MAHARANA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
416	D-ABLAPL/26145/2024 ABLAPL/9509/2024	STATE OF ODISHA SAYED BARKAT ALLI VS	SATYA RANJAN MULIA VS	// KISSANNAGAR PS /212 /2024 ()
417	D-ABLAPL/25587/2024 ABLAPL/9510/2024	STATE OF ODISHA ARUPANANDA PATRA VS	RAJENDRA N.ROUT VS	// BALASORE VIGILANCE /51 /2016 ()
418	D-ABLAPL/26066/2024 ABLAPL/9511/2024	STATE OF ODISHA(VIG.) SATYA @ SATYABRATA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /13 /2024 ()
419	D-ABLAPL/26083/2024 ABLAPL/9512/2024	STATE OF ODISHA FIRDOSH KHAN VS	ALOK KUMAR MOHAPATRA VS	// BINJHARPUR /465 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/25418/2024 ABLAPL/9513/2024	BUNTY @GHANASHYAM DALMIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HEMGIR /253 /2024 () //
421	D-ABLAPL/25420/2024 ABLAPL/9514/2024	LAXMIKANTA MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /187 /2024 () //
422	D-ABLAPL/26112/2024 ABLAPL/9515/2024	DHANDA @ MANAMOHAN SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /139 /2024 () //
423	D-ABLAPL/26086/2024 ABLAPL/9516/2024	TRILOCHAN SWAIN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	TOMANDO /320 /2024 () //
424	D-ABLAPL/25874/2024 ABLAPL/9517/2024	UMESH KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /492 /2024 () //
425	D-ABLAPL/26118/2024 ABLAPL/9518/2024	JITENDRA PUJHARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000261/2024
426	D-ABLAPL/25959/2024 ABLAPL/9519/2024	KUNAL @ LAXMIDHAR DEHURY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /217 /2024 () //
427	D-ABLAPL/25951/2024 ABLAPL/9520/2024	SUKUTA @ HRUSIKESH NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ASKA /167 /2024 () //
428	D-ABLAPL/26120/2024 ABLAPL/9521/2024	PITAMBARA SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TUSRA /193 /2024 () //
429	D-ABLAPL/25183/2024 ABLAPL/9522/2024	MUTU BAGAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /200 /2024 () //
430	D-ABLAPL/26157/2024 ABLAPL/9523/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
431	D-ABLAPL/25643/2024	SUKADEV DANSANA	SAROJ KUMAR MISHRA	DHAMA /136 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9524/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/26069/2024 ABLAPL/9525/2024	PRAMOD CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
433	D-ABLAPL/26076/2024 ABLAPL/9526/2024	ANANTA GOUDA @ ANTARAM ROUT VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	KOSAGUMUDA /177 /2024 () //
434	D-ABLAPL/25869/2024 ABLAPL/9527/2024	MANTU BARIK @ RAKESH BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /360 /2024 () //
435	D-ABLAPL/26089/2024 ABLAPL/9528/2024	BIDYADHAR @ BIDYADHARA SWAIN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BALIKUDA /323 /2024 () //
436	D-ABLAPL/25894/2024 ABLAPL/9529/2024	SUDARSAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /259 /2024 () //
437	D-ABLAPL/25969/2024 ABLAPL/9530/2024	JATIN KUMAR BEHERA @ SHREEMAN JATIN KUMAR VS STATE OF ODISHA	DINESH CHANDRA RAY VS	KHUNTUNI /161 /2024 () //
438	D-ABLAPL/26101/2024 ABLAPL/9531/2024	MUKESH NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /60 /2024 () //
439	D-ABLAPL/25014/2024 ABLAPL/9532/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MADHUPATNA /416 /2023 () //
440	D-ABLAPL/25727/2024 ABLAPL/9533/2024	KHUSIRAM NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /73 /2024 () //
441	D-ABLAPL/25872/2024 ABLAPL/9534/2024	BIBHISHANA BARIHA @ BIBHI @ PETU BARIHA VS STATE OF ODISHA	LOKESH KUMAR MEHER VS	PATNAGARH /189 /2024 () //
442	D-ABLAPL/25973/2024 ABLAPL/9535/2024	TUKU SAHU @ DHARMEDRA KUMAR SAHU VS	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/25780/2024 ABLAPL/9536/2024	STATE OF ODISHA SANYASI BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// PARJANG /176 /2023 () //
444	D-ABLAPL/26001/2024 ABLAPL/9537/2024	TUNA TANDI @ TUNA BAG @ YUDHISTHIR BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /86 /2023 () //
445	D-ABLAPL/25842/2024 ABLAPL/9538/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	SALIPUR /192 /2024 () //
446	D-ABLAPL/26007/2024 ABLAPL/9539/2024	STATE OF ODISHA KAPILAS MEHER VS	SIDDHARTH GOUTAM DAS VS	MAIDALPUR /25 /2024 () //
447	D-ABLAPL/25845/2024 ABLAPL/9540/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	SALIPUR /122 /2024 () //
448	D-ABLAPL/25848/2024 ABLAPL/9541/2024	STATE OF ODISHA AJU@AJAY KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	SALIPUR /193 /2024 () //